

LOK SABHA DEBATES

LOK SABHA

Thursday, October 28, 1976|Kartika,
6, 1898 (Saka)

The Lok Sabha met at Eleven of the
Clock

[MR. SPEAKER in the Chair]

PAPERS LAID ON THE TABLE

DOCK WORKERS (REGULATION OF
EMPLOYMENT) AMENDMENT RULE,
1976

THE MINISTER OF SHIPPING AND
TRANSPORT (DR. G. S. DHILLON):

I beg to lay on the Table a copy of
the Dock Workers (Regulation of
Employment) Amendment Rules,
1976 (Hindi and English versions)
published in Notification No. S.O.
3559 in Gazette of India dated the
9th October, 1976, under sub-section
(3) of section 8 of the Dock Workers
(Regulation of Employment) Act,
1948. [Placed in Library. See No.
LT—11419/76].

NOTIFICATIONS UNDER CUSTOMS ACT,
1962 AND CENTRAL EXCISE RULES,
1944 AND RE. SUPPLY AND DISTRIBUTION
OF STAMP IN TAMIL NADU AND
STATEMENT FOR DELAY

THE MINISTER OF STATE IN-
CHARGE OF THE DEPARTMENT
OF REVENUE AND BANKING
(SHRI PRANAB KUMAR MUKHER-
JEE): I beg to lay on the Table—

(1) A copy each of the following
Notifications (Hindi and English
versions) under section 159 of the
Customs Act, 1962:—

(i) G.S.R. 797(E) published in
Gazette of India dated the
10th September, 1976.

(ii) G.S.R. 798(E) published in
Gazette of India dated the
10th September, 1976.

(iii) G.S.R. 842 (E) published in
Gazette of India dated the
12th October, 1976 together
with an explanatory memo-
randum.

(iv) G.S.R. 846(E) published in
Gazette of India dated the
14th October, 1976 together
with an explanatory memo-
randum.

[Placed in Library. See No. LT—
11420/76]

(2) A copy each of the following
Notifications (Hindi and English
versions) issued under the Central
Excise Rules, 1944:—

(i) G.S.R. 1393 published in
Gazette of India dated the
25th September, 1976 together
with an explanatory memo-
randum.

(ii) G.S.R. 1492 published in
Gazette of India dated the
16th October, 1976 together
with an explanatory memo-
randum.

[Placed in Library. See No. LT—
11421/76]

(3) (i) A copy of Notification
No. L. 5237/75 (Hindi and English
versions) published in Tamil Nadu
Government Gazette dated the 17th
March, 1976 making certain amend-
ment to the Rules for the supply
and distribution of stamp as in force
in the State of Tamil Nadu under
sub-section (2) of section 75-A of
the Indian Stamp Act, 1899 read
with clause (c) (iv) of the Pro-
clamation dated the 31st January,